Sr. No. 1 Through video Conference

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

HCP No. 85/2019 [WP(Cr1) No. 85/2019]

Showkat Ahmad Ganai

.... Petitioner/Applicant(s)

Through:-

(through video conference)

V/s

State of J&K and another

.....Respondent/Non-applicant(s)

Mr. Wajid Haseeb, Advocate

Through:- Mr. B. A. Dar, Sr. AAG (through video conference)

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE ORDER

Despite, numerous opportunities granted by this Court, detention record of the detenue has not been produced till date.

Mr. B. A. Dar, learned Sr. AAG appearing for the respondents, seeks another opportunity for producing the detention record. In the interest of justice, he is granted last and final opportunity to produce the detention record by or before the next date of hearing. He shall submit the detention record through Registrar Judicial, Srinagar.

List 30.06.2020.

(Sindhu Sharma) Judge

SRINAGAR 19.06.2020 SUNIL-II